

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 3311
TO BE ANSWERED ON MONDAY, 09th December, 2019
18 AGRAHAYANA, 1941 (SAKA)**

Repayment of Loans by Andhra Pradesh

3311. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of FINANCE be pleased to state:

- a) whether the Government has any details of the loans to be repaid by the Government of Andhra Pradesh to Centre, World Bank, Asian Development Bank, NABARD and other financial institutions and banks and re-payment made during the last three years and the current year, particularly after the implementation of the Andhra Pradesh State Reorganisation Act;
- b) if so, the details thereof, institution-wise and the purpose thereof, work-wise;
- c) whether Andhra Pradesh has requested for relaxation in loan repayment/re-scheduling of loans and if so, the details thereof and the action taken by various agencies so far, post bifurcation of the State;
- d) the details of the loans being utilised for each project in Andhra Pradesh;
- e) whether the liabilities and other loans crossed more than Rs. 2.56 lakh crore by the end of March 31, 2019 and if so, the details thereof; and
- f) the details of the comparative assets and liabilities of each State during the last three years and the current year compared to Andhra Pradesh, year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

- (a)& (b) As per the provisions of Article 293 (1) of the Constitution of India, the executive power of a State extends to borrowing within the territory of India upon the security of the Consolidated Fund of the State within such limits, if any, as may from time to time be fixed by the Legislature of such State by law. The States raises funds/ loans through externally aided projects and Open Market Borrowing (which are untied in nature) for implementing schemes/ programmes which are best suited to their local needs and requirements. As gleaned from State Finance Accounts and State Budget documents of Andhra Pradesh, the details of outstanding loan to be paid and repayment by the Government of Andhra Pradesh to Central Government, financial institutions, etc. at the end of March of 2016-17 (FA) to 2019-20(BE) are at **Annex-I** and **Annex-II** respectively.

- (c) Special Assistance Measure by way of repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-16 to 2019-20 by the State was approved for the State Government of Andhra Pradesh, for additional Central share which the State might have received during 2015-16 to 2019-20, if the funding of Centrally Sponsored Schemes (CSS) would have been shared at the ratio of 90:10 between the Centre and the State. In compliance to the same and based on the request received from the State Government of Andhra Pradesh in financial year 2018-19, an amount of Rs.15.81 crore has been released towards repayments of interest liabilities of EAPs signed and disbursed by the State during 2015-16 to 2017-18 in financial year 2018-19.
- (d) The details of loans utilised for Externally Aided Projects (EAP) in Andhra Pradesh is at **Annex-III**.
- (e) & (f) As gleaned from Reserve Bank of India report titled “State finances: A study of budgets of 2019-20”, the state-wise details of outstanding liabilities at the end of March of 2016-17 (FA) to 2019-20 (BE) are at **Annex-IV**.

**Annex-I to reply to part (a) and (b) of Lok Sabha Unstarred question no. 3311 for
09.12.2019**

Outstanding Loan to be paid to Central Government, Financial Institutions etc.

(Rs. in crore)

Particulars	2016-17 (FA)	2017-18 (FA)	2018-19 (RE)	2019-20 (BE)
Open Market Loans	1,12,630	1,31,553	1,55,376	1,86,159
Loans from Central Government	9,025	8,977	9,804	11,039
Loans from Other Institutions including NABARD, NSSF etc.	28,153	28,261	27,639	26,282

(Source: Andhra Pradesh State finance accounts and state budget documents)

**Annex-II to reply to part (a) and (b) of Lok Sabha Unstarred question no. 3311 for
09.12.2019**

Repayment of Loan to Central Government, Financial Institutions, etc

(Rs. in crore)

Particulars	2016-17 (FA)	2017-18 (FA)	2018-19 (RE)	2019-20 (BE)
Open Market Loans	3,079	6,650	10,934	8,994
Loans from Central Govt.	747	998	739	1,265
Loans from Other Institutions including NABARD, NSSF etc.	1,767	1,762	1,866	3,158

(Source: Andhra Pradesh State finance accounts and state budget documents)

Annex-III to reply to part (d) of Lok Sabha Unstarred question no. 3311 for 09.12.2019

Utilisation of EAP loans of Andhra Pradesh

(Rs. in crore)						
S.N.	Particulars	2015-16	2016-17	2017-18	2018-19	2019-20 (till 04.12.2019)
1	Asian Development Bank	00.00	0.00	523.16	245.20	572.60
a)	3424-IND Visakhapatnam-Chennai Industrial Corridor Development Program	00.00	00.00	398.27	00.00	443.17
b)	3430-IND Visakhapatnam-Chennai Industrial Corridor Development Programme-Project-1	00.00	00.00	124.89	245.20	129.42
2	Asian Infrastructure Investment Bank	00.00	00.00	2.58	143.67	337.00
a)	0009-1-IND Andhra Pradesh 24x7 - Power for All Project	00.00	00.00	2.58	143.67	114.80
b)	L0063A-IND Andhra Pradesh Rural Roads Project	00.00	00.00	00.00	00.00	215.19
c)	L0079A-IND AP Urban Water Supply Septage Mgt Improvement Pj.	00.00	00.00	00.00	00.00	7.02
3	GODE Germany	00.00	185.45	144.86	00.00	00.00
a)	Green Energy Corridors-Intra State Transmission System in Andhra Pradesh	00.00	35.79	144.86	00.00	00.00
b)	Green Energy Corridors-Intra State Transmission System in Andhra Pradesh	00.00	149.66	00.00	00.00	00.00
4	GOJP Japan	682.48	572.90	293.87	105.27	45.42
a)	IDP-174 Hussain Sagar Lake and Catchment Area Impro. Proj.	21.11	17.63	00.00	00.00	00.00
b)	IDP-178 Transmission System Modernization & Strengthening Project in Hyderabad	28.66	00.00	00.00	00.00	00.00
c)	IDP-181 Andhra Pradesh Irrigation & Livelihood Improvement Project	94.78	91.36	40.70	00.00	00.00
d)	IDP-193 Hyderabad Outer Ring Road Project Phase-1	9.78	-38.27	00.00	00.00	00.00
e)	IDP-193A Hyderabad Outer Ring Road Project Phase-1	1.32	00.00	00.00	00.00	00.00
f)	IDP-198 Hyderabad Outer Ring Road Project (Phase-II)	176.78	160.86	156.32	52.96	35.35
g)	IDP-198A Hyderabad Outer Ring Road Project (Phase-II)	2.02	20.68	4.99	6.53	0.98
h)	IDP-216 Andhra Pradesh Rural High Voltage Distribution System Project	347.22	320.64	91.04	45.78	00.00

i)	IDP-216A Andhra Pradesh Rural High Voltage Distribution System Project	0.81	00.00	0.82	00.00	00.00
j)	IDP-260 Andhra Pradesh Irrigation and Livelihood Improvement Project (Phase 2) (I)	00.00	00.00	00.00	00.00	9.08
5	IBRD International Bank for Reconstruction and Development	551.75	591.94	377.85	647.06	316.06
a)	4857-IN Andhra Pradesh and Telangana Commun. Based Tank Management Project	9.64	00.00	00.00	00.00	00.00
b)	7792-IN Andhra and Telangana Road Sector Project	95.32	65.17	55.56	24.42	41.77
c)	7816-IN Andhra Pradesh and Telangana Municipal Development Project	263.20	160.44	105.89	25.32	96.42
d)	7897-IN Water Sector Improvement Project	183.59	366.33	212.54	184.39	00.00
e)	8755-IN Andhra Pradesh 24x7 - Power for All Project	00.00	00.00	3.87	215.06	171.98
f)	8910-IN AP Integrated Irrigation and Agriculture Transformation Project	00.00	00.00.	00.00	198.88	00.00
g)	8945-IN Andhra Pradesh Health Systems Strengthening Project	00.00	00.00	00.00	00.00	5.90
6	IDA International Development Association	54.40	150.25	201.12	328.28	197.06
a)	4291-IN Andhra Pradesh and Telangana Commun. Based Tank Management Project	9.20	23.11	00.00	0.00	00.00
b)	4653-IN Andhra Pradesh Rural and Telangana Water Supply and Sanitation Project	44.15	9.51	50.09	10.46	00.00
c)	5576-IN Andhra Pradesh Rural Inclusive Growth Project	1.06	21.23	111.16	95.07	76.57
d)	5694-IN Andhra Pradesh Disaster Recovery Project	00.00	96.40	39.88	222.75	120.49
7	IFAD / F A D	00.00	00.00	00.00	35.62	64.25
a)	2000001749 Andhra Pradesh Drought Mitigation Project	00.00	00.00	00.00	35.62	64.25
	Total (1 to 7)	1288.63	1500.54	1543.44	1505.09	1532.38

**Annex-IV to reply to part (e) and (f) of Lok Sabha Unstarred question no. 3311 for
09.12.2019**

**Total Outstanding Liabilities of State Governments
(As at end-March)**

(Rs. in Crore)

State	2016-17 (FA)	2017-18 (FA)	2018-19 (RE)	2019-20 (BE)
Andhra Pradesh	2,54,283	2,29,334	3,06,010	3,41,270
Arunachal Pradesh	5,670	6,969	8,003	8,959
Assam	44,037	49,310	57,746	68,322
Bihar	1,39,069	1,56,981	1,68,426	1,85,612
Chhattisgarh	43,397	55,050	68,191	79,705
Goa	16,903	18,642	20,485	22,401
Gujarat	2,43,357	2,68,263	2,97,996	3,25,962
Haryana	1,49,412	1,67,262	1,84,112	2,06,072
Himachal Pradesh	47,244	51,030	53,940	59,009
Jammu and Kashmir	61,969	67,887	74,741	82,332
Jharkhand	67,350	77,586	83,549	91,281
Karnataka	2,11,169	2,45,951	2,78,561	3,17,581
Kerala	1,91,623	2,16,499	2,38,122	2,66,484
Madhya Pradesh	1,56,066	1,73,137	2,00,035	2,34,979
Maharashtra	3,96,001	4,32,479	4,42,724	5,02,697
Manipur	8,831	9,565	10,427	10,911
Meghalaya	9,244	10,158	10,794	11,984
Mizoram	6,681	7,547	7,722	8,176
Nagaland	9,562	10,399	10,077	10,978
Odisha	71,984	1,03,066	1,11,475	1,33,316
Punjab	1,82,584	1,95,174	2,12,297	2,29,632
Rajasthan	2,55,472	2,81,663	3,07,022	3,43,909
Sikkim	4,689	5,911	6,814	7,667
Tamil Nadu	2,83,620	3,26,636	3,61,793	4,04,993
Telangana	81,821	1,60,296	1,44,591	1,68,725
Tripura	11,852	13,384	14,676	16,518
Uttar Pradesh	4,73,348	5,17,585	5,63,127	6,02,160
Uttarakhand	44,508	53,071	57,977	64,688
West Bengal	3,37,611	3,71,072	4,00,434	4,37,039
Total	38,09,357	42,81,905	47,01,864	52,43,360

Source: Reserve Bank of India report published in September 2019

Note: SDL of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.
